

Notes related to the claims verification process for J.M.L. Marketings Private Limited

1. General notes applicable to the overall claims verification process:

1.1. Pursuant to an order dated 18th April 2022 (“Order”), the Hon’ble NCLT approved the appointment of Mr. Shailesh Verma as the Interim Resolution Professional (“IRP”), a copy of which was made available to the IRP on April 19, 2022.

1.2. The claim of financial creditors have been admitted on the basis of documents submitted by the lenders i.e. bank statements, backed by certificate under the The Banker's Book Evidence Act 1891 and being verified from the updated financial statements of the corporate debtor.

1.3. As part of the verification of the claims, there are following categories of “**verification**” to take note of, as laid out below–

a) **Amount Admitted** – refers to the amount that has been verified from the documents submitted by the claimant and reconciled from the records of the Corporate Debtor

b) **Amount under verification** – refers to the claims that are currently under review; the status of the same shall be updated post verification.

1.4. There have been certain challenges with regards to verification of claim details with the records of the Corporate Debtor. Given the state of operations of the Corporate Debtor(s) and ensuing circumstances, it has been the continued endeavor of the IRP team to engage with relevant stakeholders in order to verify the claims in an expeditious manner, as practically feasible, by placing reliance on the Corporate Debtor’s records and books of accounts, inputs / information from the Corporate Debtor’s management and the supporting documents submitted by the concerned creditors (including any clarifications, as may have been sought).

Annexure – 4

Name of the corporate debtor: J.M.L. Marketings Private Limited; Date of commencement of CIRP: April 18, 2022; List of creditors as on: May 09, 2022

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may	Amount of claims not admitted	Amount of claims under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Tata Capital Financial Services	2-May-22	136,671,394	49,932,511	Working capital facility	49,932,511	No	5%	-	-	-	86,738,883	
2	American Express Banking Corporation	4-May-22	50,284,614	50,284,614	Corporate card loans	50,284,614	No	6%	-	-	-	-	
TOTAL			186,956,008	100,217,125		100,217,125		11%	-	-	-	86,738,883	